BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.508/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company Under Section		Small Industries Development Bank of India -Versus- Tirupati Jute Industries Ltd. 7 IBC		
0	D. BASU	RAY AD	v. Respondenis	D. Bam Ren Advocate

ORDER

No one is present from the operational creditor's side. Ld. Counsel for the corporate debtor is present.

List on 06/12/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

Sd